

pal Committees for the municipal services in the newly developed colonies for Government servants and displaced persons in Delhi,

(b) if so, the amounts thereof,

(c) since when these amounts are due, and

(d) what steps are being taken to recover the amounts from the Municipal Committees?

The Deputy Minister of Works, Housing and Supply (Shri Anil K Chanda): (a) Yes

(b) Rs 1,76,25,765

(c) 1945-46

(d) The matter is being pursued with the authorities concerned

Shri Subodh Hansda: May I know whether there is a proposal for recovery of the amount spent on the construction of the buildings, and if so, whether that proposal is still under consideration, and if so, how long it will take to come to a final decision?

Shri Anil K Chanda: It is not with regard to the cost of construction of the buildings. It is with regard to the service charges like electrical installation charges, sewerage, roads, grassings etc.

Fertilizer Production

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Shri Subodh Hansda
*1238 { **Shri S C. Samanta.**
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to state

(a) how far the target for fertilizer production has so far been achieved,

(b) whether any attempts have been made to manufacture equipment for fertilizer plants in the country, and

(c) if so, the result thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Ammonium Sulphate and Superphosphate are the main fertilizers

now being produced in the country. Expressed in terms of Nitrogen and P2O5 (Phosphorus pentoxide), the present installed capacity is about 87,000 tons and 50,000 tons against the target of 2,73,000 tons and 120,000 tons respectively fixed for the end of the Second Plan Period

(b) and (c) Most of the equipment required for the manufacture of Superphosphate fertilizer is being fabricated in the country. Some of the equipment required for the manufacture of nitrogenous fertilizers can also be fabricated in the country. The proportion of indigenously fabricated equipment is expected to increase gradually with the general industrial development of the country

Shri Subodh Hansda: May I know whether there was a proposal to set up a fertilizer factory at Durgapur? If so, what progress has been made upto now?

Shri Satish Chandra: No fertilizer factory is being set up at Durgapur immediately. If any concrete scheme is received, it will be considered in future.

Shri T Subramanyam: Is it a fact that our annual fertilizer requirements are of the order of 14 lakh tons and we are producing indigenously only half that quantity? If so, when will it be possible for us to meet our full requirements indigenously?

Shri Satish Chandra: By the end of 1961, we shall be producing nitrogenous fertilizers to the extent of about 20 lakh tons in terms of ammonium sulphate. More fertilizer capacity is now being planned for future.

Shri Ram Krishan Gupta: By what time will the fertilizer factory at Nangal go into production?

Shri Satish Chandra: It is expected to go into production in the second half of 1960.

Shri P R. Ramakrishnan: Are Government contemplating putting up smaller units? If so, have they taken any decision regarding what would be

the optimum size of the small units that is possible?

Shri Satish Chandra: All these matters are under consideration. A technical committee has been appointed which will study all the possibilities.

Shri Hem Barua: Is it a fact that at the annual meeting of the Fertilizers' Association of India, Shri Lal Bahadur Shastri said that the target fixed for the Second Plan period would be achieved, whereas the Minister of Food and Agriculture said that the supply of fertilizers was going to be progressively short? If so, why is this broad division between optimism and pessimism so far as the producer Minister and the user Minister are concerned?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): What I said about the production of fertilizers and the target is more or less agreed between our Ministry and the Food and Agriculture Ministry. I still believe that it would be possible to achieve the target by the end of 1961, of course not 1960, but about 3/4th of it would be achieved by the end of the Second Five Year Plan and the rest of it by the end of 1961. This is exactly what I said in the conference, to which reference has been made by the hon. Member. The Food and Agriculture Ministry are the consumers. It is very natural for them to complain that they are not getting enough quantity and they might not get it in future. There is nothing more than that.

Hindustan Antibiotics (Private) Ltd.

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*1239. { **Shri Assar:**
Shri V. P. Nayar:
Shri Easwara Iyer:
Shri Aurobindo Ghosal:
Shri Vajpayee:
Shri Parulekar:
Shri Punnoose:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that many complaints have been made in regard to the working and the administration

of the Hindustan Antibiotics (Private) Limited, Pimpri;

(b) whether Government have instituted any enquiry into these complaints; and

(c) if so, the outcome of the enquiry and the decision taken by Government in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) A statement is laid on the Table of the House.

Statement

A specific representation was received by Government in a Memorandum in connection with reversion of the Works Manager of the Factory to his permanent post under the Bombay Government. As the House is already aware, the services of the Works Manager were placed back at the disposal of the Government of Bombay on the expiry of the period of his deputation. The decision in the matter was taken by the Board of Directors of Hindustan Antibiotics. On receipt of the representation, Government looked into the matter and found that there was no need to interfere with the decision of the Board. As a matter of fact, the working of the Hindustan Antibiotics is very satisfactory.

There have also been some representations on certain other demands which are still under the consideration of the Board of Directors.

Shri Assar: According to the statement, there have also been some representations on certain other demands which are still under the consideration of the board of directors. What are those demands, and when will a final decision be taken on them?

Shri Manubhai Shah: The board is considering about the wage structure and some increments demanded by the Labour Union. The matter is still under consideration, and we hope that a decision will be arrived at as soon as possible.

Shrimati Benu Chakravarty: Is it a fact that on the recommendations of